



## **The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

### **NOTICE**

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE BELOW MENTIONED CASES LISTED ON **13-10-2020** WILL BE TAKEN UP BY THE HON'BLE COURTS VIA REMOTE VIDEO CONFERENCING AS FOLLOWS:

<b>NAME OF THE HON'BLE JUDGE(s)</b>	<b>ITEM NO(s).</b>
<b>HON'BLE THE CHIEF JUSTICE (ACTING) AND HON'BLE MR. JUSTICE M. CHOUDHURY</b>	<b>ITEM NO(s). 1,5,9 &amp; 10</b>
<b>HON'BLE MR. JUSTICE M. R PATHAK</b>	<b>ITEM NO(s). 11,12,13,14,15,34,35,38,50,55, &amp; 57(After completion of other matters of the list subject to availability of time)</b>
<b>HON'BLE MR. JUSTICE M. BHUYAN AND HON'BLE MR. JUSTICE S. SAIKIA</b>	<b>ITEM NO(s). 17</b>
<b>HON'BLE MR. JUSTICE S. SHYAM</b>	<b>ITEM NO(s). 20,25 &amp; 28</b>
<b>HON'BLE MRS. JUSTICE R. K PHUKAN</b>	<b>ITEM NO(s). 2,5 &amp; 18</b>
<b>HON'BLE MR. JUSTICE A.M.B. BARUA</b>	<b>ITEM NO(s). 3,24 to 57, 62 to 79</b>
<b>HON'BLE MR. JUSTICE K R. SURANA AND HON'BLE MR. JUSTICE A. BORTHAKUR</b>	<b>ITEM NO(s). 2 &amp; 9</b>
<b>HON'BLE MR. JUSTICE K R. SURANA</b>	<b>ITEM NO(s). 11</b>
<b>HON'BLE MR. JUSTICE S. K MEDHI</b>	<b>ITEM NO(s). 5,8 &amp; 9</b>
<b>HON'BLE MR. JUSTICE P.J. SAIKIA</b>	<b>ITEM NO(s). 8</b>

**BY ORDER**

**Dated Guwahati, the 12<sup>th</sup> October, 2020.**